## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 225/16	TP 231/17	For hearing	391/394	Hewlett Packard (India) Software Operation Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PALLAUI SNIRITI 8050362122	PETITIONER	Culti

Connected matter in TP No.230/2017 is listed on 18.12.2017, hence this matter is also ordered to be listed on 18.12.2017.

List it on 18.12.2017.

MEMBER (T)

MEMBER (J)